

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.2080  
ANSWERED ON 12.02.2026**

**STATUS OF ELECTRIFICATION OF HOUSEHOLDS IN JAMUI**

**2080. SHRI ARUN BHARTI:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the status of the electrification of all households in the tribal hamlets (tolas) of Jamui Parliamentary Constituency;**
- (b) the details of the electrified households under the Saubhagya scheme in Jamui Parliamentary Constituency;**
- (c) the measures taken by the Government to provide electricity to the households in the deep forest areas using off-grid solar solutions;**
- (d) the status of the availability of 24x7 power supply in the rural areas; and**
- (e) whether the Government proposes to improve the power quality and voltage in the tail-end villages and if so, the details thereof?**

**A N S W E R**

**THE MINISTER OF STATE IN THE MINISTRY OF POWER**

**(SHRI SHRIPAD NAIK)**

**(a) to (c): Electricity being a concurrent subject, supply and distribution of electricity to all consumers, is within the purview of the respective State Government/ distribution utility. Government of India (GoI) supplements the efforts of the States through various schemes to help achieve the objective of providing quality and reliable supply of power to all consumers.**

**As reported by the States/ UTs, all the inhabited un-electrified census villages in the country were electrified by 28<sup>th</sup> April, 2018. A total of 18,374 villages were electrified under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) launched in 2014, including 1,723 villages in Jamui Parliamentary Constituency. Under DDUGJY and thereafter under Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) launched in October, 2017, electrification of all willing households was completed by 31st March, 2019 as reported by the States/ UTs. A total of 2.86 crore households were electrified during SAUBHAGYA period. This includes 1,11,512 households in Jamui Parliamentary Constituency out of which 1,393 households were electrified through off-grid mode. Both the schemes stand closed as on 31.03.2022.**

**Under the Revamped Distribution Sector Scheme (RDSS), launched in 2021, based on the proposal submitted by the States, on grid electrification works have been sanctioned for un-electrified households including households belonging to Particularly vulnerable Tribal Group (PVTG) identified under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN), households belonging to Scheduled Tribes (STs) under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan), households belonging to Scheduled Caste (SC) under Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY) and households in remote & border areas under Vibrant Village Program (VVP), wherever found feasible. Till date household electrification works amounting to Rs. 6,521 Cr. have been sanctioned for 13.65 lakh households including 1,393 households in Jamui Parliamentary Constituency.**

**Further, under the New Solar Power Scheme, works have been sanctioned for 8,823 PVTG and 4,099 tribal households across 10 States for off-grid solar based electrification under PM-JANMAN and DA-JGUA respectively. Till date, 11,106 PVTG and tribal households have been electrified.**

**Gol is taking all necessary steps to support States for electrification of all households. Since most of the left-out households are in remote, hilly and forest areas, the norms for electrification under RDSS were relaxed and the ceiling limit for cost of electrification was enhanced. Grid based electrification works have been sanctioned under RDSS wherever found feasible as per the revised norms.**

**(d) & (e) : As per Rule (10) of the Electricity (Rights of Consumers) Rules, 2020, the distribution licensee shall supply 24x7 power to all consumers.**

**Gol has facilitated the upgradation and creation of distribution infrastructure through allocation of funds under various schemes. This includes works amounting to Rs 1.85 lakh crore under earlier schemes of DDUGJY, Integrated Power Development Scheme (IPDS), and SAUBHAGYA. Presently, under RDSS, distribution infrastructure works worth Rs. 1.53 lakh crore have been sanctioned, including Rs 270 crore for Jamui Parliamentary Constituency.**

**It is envisaged that the sanctioned infrastructure works such as upgradation of substations, new/ upgradation of distribution transformers, new substations, agriculture feeder segregation, network strengthening, cabling works etc. along with improvement in financial viability of distribution utilities would lead to improvement in quality and reliability of supply of power. As a result of the works undertaken and various reform measures, the average daily hours of supply in rural areas has increased to 22.6 hours in December '25.**

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